country's defence potential during the next five years; and

.

(b) if so, the sailent features thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) The Plan provides for the build-up of an Army of 8,25,000 and the modernisation of its weapons and equipment, the stabilising of the Air Force at 45 Squadrons, equipping of the Air Force with modern aircraft and provision of suitable ancillary facilities like aerodromes, communications, etc. the maintenance of the Navy generally at its present strength with replacement of vessels which have become overage with ships which may be freshly procured or construct--ed within the country, the establishment of production facilities within the country so that dependence by the Services on supplies from abroad is reduced materially, the construction and improvement of communications all along our borders and expansion of the Research and Development organisation. It would not be in the public interest to disclose further details about the Plan.

Office of Assistant High Commissioner for Pakistan in Shillong

*83. Shri Hari Vishnu Kamath: Shri N. R. Laskar:

Will the **Prime Minister** be pleased to state:

(a) whether the question of closing down the office of the Asstt, High Commissioner of Pakistan in Shillong mass been further considered; and

(b) if so, with what result?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) The House will be informed when a firm decision has been taken.

Indian Hacked to Death by Pakistanis

*84. <	Shri P. R. Chakraverti: Shrimati Savitri Nigam: Shrimati Akkamma Devi: Shri N. P. Yadab: Shri Yamuna Prasad Mandar Shri Bishanchander Seth: Shri Rameshwar Tantia: Shei Dhean.
	Shri Dhaon:

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that four Pakistanis armed with axes and spears, hacked to death on the 9th May 1964 a villager, near Pindi Charkan in Jammu;

(b) whether the Pakistanis also carried away some heads of cattle;

(c) whether any protest has been lodged; and

(d) if so, with what result?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). On the night of 8th|9th May 1964, one resident of village Pindi Charkan Kalan in Jammu District was overpowered and murdered with a spear by four intruders, in the compound of his house. The culprits took along with them a bullock belonging to the deceased. The identity of the introders has not been established.

- (c) No, Sir.
- (d) Does not arise.

Border incidents

*85. Shri P. C. Borosah: Will the Minister of Defence be pleased to state:

(a) whether Pakistan has protested to India against "Loss" of life and property of the inhabitants of the area along the cease-fire line in Kashmir in three incidents of "very serious nature" that allegedly took place in February and March 1964 and claimed compensation for the same; and